

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2113/2011

[Arising out of impugned judgment and order dated 27-09-2010 in CMWP No. 7335/1987 passed by the High Court of Judicature at Allahabad]

SMT JAI SHREE DEVI (DEAD) THROUGH LRS. & ORS. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

IA No. 119207/2019 - EXEMPTION FROM FILING O.T.

IA No. 119205/2019 - INTERVENTION/IMPLEADMENT

Date : 11-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Ms. Sharmila Upadhyay, AOR
Mr. Matrugupta Mishra, Adv.
Ms. Sonakshi, Adv.

For Respondent(s) :Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Keshav Monga, Adv.
Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.02.2025.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)